

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2014

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Paschim Gujarat Vij Company Ltd. & Ors. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 06.03.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents. ***Issue Public Notice.***

Post the matter on **06.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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